

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: A M VINYL PVT. LTD. Date of Commencement of Liquidation: 06-07-2020; List of Stakeholders as on Date: 31-12-2020; Name of IP: Mr. Anup Kumar; Last 5 digitof registration number: 10911

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	2274785	1	2274785				NA
2	Liquidation costs incurred till date	1	3227616	1	3227616				NA
3	Secured financial creditors	4	578893893.28	4	578893893.28				Annexure 3
4	Unsecured financial creditors	6	25292803.88	6	24179203.27		1113600.61	1113600.61	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	3	2150412	3	550000		1600412	1600412	Annexure 6
7	Operational creditors (Government Dues)	6	1485680970	6	1091525290	400739960			Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	16	101300960.4	15	86448294.53		14272532.87	14272532.87	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		37	2198821440.56	36	1787099082.08	400739960	16986545.48	16986545.48	